

consumption requirements of the country by more than three lakh tons.

(b) No.

PASSENGERS AND CARGO CARRIED BY THE AIR SERVICES

51. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to state:

(a) the number of passengers and the weight of cargo carried in 1951 and 1952 within the territory of India by (i) Indian air companies and (ii) foreign air companies, if any, operating solely in India: and

(b) the number of passengers and the weight of cargo brought into and carried outside India during the same period by (i) Indian air companies and (ii) foreign air companies.

THE MINISTER FOR COMMUNICATIONS (SHRI JAGJIVAN RAM): (a) and (b). I lay on the Table of the House three statements giving the required informations. [See Appendix IV, Annexure No. 100.]

CHAMARAJNAGAR - SATYAMANGALAM - COIMBATORE RAILWAYS PROJECT

52. SHRI M. VALIULLA: Will the Minister for RAILWAYS be pleased to state:

(a) what will be the cost of survey of the Chamarajnagar-Satyamangalam-Coimbatore railway project;

(b) when Government propose to undertake the survey of this project: and

(c) for how long the question of surveying the project has been pending with Government?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) and (b). Traffic and Engineering surveys of the Chamarajnagar-Satyamangalam - Coimbatore railway project have already been carried out, along with an alternative alignment from Chamarajnagar to

Mettupalayam, at a cost of Rs. 4,56,221. (c)

Does not arise.

LEAVE OF ABSENCE TO SHRI S. SAMBHU PRASAD

MR. CHAIRMAN: I have to inform hon. Members that the following letter has been received from Shri S. Sambhu Prasad.

"As I am suffering from an acute stomach disorder for over a fortnight and am confined to bed kindly grant me leave of absence for the present session."

Is it the pleasure of the Council that permission be granted to Shri S. Sambhu Prasad for remaining absent from all meetings of the Council from the i)th April. 1953 till the end of the current session"

(No hon Member dissented.)

MR. CHAIRMAN: Permission to remain absent granted.

MOTIONS FOR ELECTIONS TO COMMITTEES

THE DEPUTY MINISTER FOR FOOD AND AGRICULTURE (SHRI M. V. KRISHNAPPA) : Sir, I beg to move:

"That this Council do proceed to elect, in such manner as the Chairman may direct, two Members of the Council of States to serve for a period of three years on the National Food & Agriculture Organisation Liaison Committee constituted under the Resolution of the Government of India in the Ministry of Agriculture (now Food and Agriculture) No. F. 16-72/47-Policy, dated the 8th November 1948."

The motion was adopted.

THE DEPUTY MINISTER FOR FOOD AND AGRICULTURE (SHRI M. V. KRISHNAPPA) : Sir, I beg to move:

"That in pursuance of clause (g) of section 4 of the Indian Coconut Committee Act, 1944, as amended by